

# Central Administrative Tribunal, Allahabad Bench, Allahabad

## ORIGINAL APPLICATION NO.330/00502/2010

This the 20th day of January, 2020

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)  
Hon'ble Mr. Devendra Chaudhary, Member (A)**

Mahendra Mani Tripathi son of Chandra Tripathi resident of Village and Post Office, Piper Panti Tiwari, Vaya Bhitauli Bazar, District- Maharajganj.

.....Applicant

By Advocate -None

## VERSUS

1. Union of India through Secretary, Postal Department, New Delhi and others

## Respondents

By Advocate : None

## ORDER

## Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the Parties.

2. Today, neither the applicant nor his counsel is present to pursue his case. It appears that applicant is no more interested to pursue his case.

3. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

(Devendra Chaudhary) Justice Bharat Bhushan)  
Member (A) Member (J)  
HLS/-

